

Subletting of out of turn Allotment of Accommodation by Central Government Employees

112. SHRI BIBHUTI MISHRA : Will the NIRMAN AUR AWAS MANTRI be pleased to state :

(a) whether a number of Central Government Employees in New Delhi have been allotted residential quarters since 1965 on out-of-turn basis on production of Medical Certificates;

(b) if so, whether Government have enquired that a number of them have sublet their quarters on higher rents; and

(c) if not, whether Government propose to take the help of the Central Bureau of Investigation to conduct a secret enquiry and take action against the guilty Government employees ?

NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI (SHRI I. K. GUJRAL) : (a) The allotment of general pool accommodation on out-of-turn basis on medical grounds is made to an eligible Government servant on serious illness of self or a member of his family as provided in the Allotment Rules. Out-of-turn allotment under the Rules remained suspended in Delhi/New Delhi during 1964 to November, 1967. The ban on out-of-turn allotments on medical grounds was lifted in December, 1967, and the applications received upto 16th May, 1968 were examined and allotments made in a number of cases keeping in view the grounds for illness and the totality of circumstances. The ban on receipt of applications for out-of-turn allotments again remained effective from 17th May, 1968 to 30th September, 1970.

(b) No complaint in regard to subletting of accommodation so secured by Government employees has been received in the Directorate of Estates.

(c) Does not arise.

दिल्ली में हेजे का फैसला

113. श्री विजयलक्ष्मी : क्या स्वास्थ्य

और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अप्रैल-मई, 1971 में दिल्ली में हेजा फैल गया था; और

(ख) यदि हाँ, तो हेजे से कितने व्यक्ति मरे और यह किन क्षेत्रों में फैला ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में उपसत्री (श्री ए० के० किष्कू) : (क) और (ख). केवल दिल्ली की मादीपुर जे० जे० कालोनी में 14 अप्रैल, 1971 को हेजे की एक घटना की सूचना मिली है। इस अवधि में अभी तक किसी के मरने का कोई समाचार नहीं मिला है।

C. G. H. S. Facilities to Teachers and Employees of Delhi University

114. SHRI BIBHUTI MISHRA : Will the SWASTHYA AUR PARIVAR NIYOJAN MANTRI be pleased to state :

(a) whether Government had thought in the past of extending the C. G. H. S. facilities to the teachers and other employees of the Delhi University; and

(b) if so, the progress made in this regard ?

SWASTHYA AUR PARIVAR NIYOJAN MANTRALAYA MEN UP MANTRI (SHRI A. K. KISKU) : (a) and (b). The proposal of extending the C. G. H. S. facilities to teachers and other employees of Delhi University as also to other Semi Government and autonomous bodies has been considered. It has been decided that the extension of C. G. H. S. facilities should be phased. The Organisations, the inclusion of which would not involve any extra financial burden on the staff and buildings are proposed to be covered under the Scheme in the 1st phase. The staff of the Delhi University is about 3809 which would necessitate the opening of a new dispensary. It is not, therefore, proposed to bring this staff under the scope of the C. G. H. S. in the 1st phase.